

ITEM NO.205

COURT NO.10

SECTION XVIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CONTEMPT PETITION (C) NO. 394 OF 2009 IN T.P.(C) 195/2008

ASHISH RANJAN

Petitioner(s)

VERSUS

ANUPAM TANDON

Respondent(s)

(With appln. for permission to file affidavit and office report )  
(For final disposal)

Date: 22/10/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM  
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Petitioner(s) Mr. Prashant Bhushan, Adv.  
Mr. Pranav Sachdeva, Adv.  
Mr. Bhanu Sood, Adv.  
Ms. Pyoli, Adv.

For Respondent(s) Mr. V.K. Shukla, Adv.  
Mr. Ashish Tripathi, Adv.  
Mr. K.K. Mohan, Adv.

UPON hearing counsel the Court made the following  
O R D E R

List on 12th November, 2010 at the bottom  
of the list.

[ Usha Bhardwaj ]  
Court Master

[ Savita Sainani ]  
Court Master